

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL. REV.P/37/2024/(Filing No.)

SANTOSH KUMAR CHETTRI

APPLICANT

VERSUS

KAMLESH CHETTRI

RESPONDENT

Date: 21.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Abhinav Kant Jha, Advocate.
 Ms. Preeti Basnett, Advocate.

For Respondent Mr. Arun Rai, Advocate, on behalf of Mr. Pramit Chettri,
 Advocate.

ORDER

Learned Counsel Mr. Arun Rai appearing on behalf of Mr. Pramit Chettri, Learned Counsel for the Respondent, verbally seeks time on grounds that the Counsel on record is out of station on urgent unavoidable personal work.

Not opposed.

Considered and ordered accordingly.

List on 26-03-2025.

Judge
21.02.2025